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Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

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New Delhi, the 3rd February, 2016.

NOTIFICATION No. 6/2016

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Rakesh Sehgal, Additional Commissioner, Central Excise, Indore from Indian Revenue Service (Customs & Central Excise) under Rule 48A of CCS (Pension) Rules, 1972 with effect from 29th February, 2016.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095528


The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. The Chief Commissioner of Customs, Central Excise & Service Tax, Bhopal Zone, 48, Administrative Area, Arera Hills, Hoshangabad Road, Bhopal – 462011. (M.P.)
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admin-EC)/Dir.(Ad.II)/DS(Ad.IIA&B)/DS(Ad.V).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.

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